

SPECIAL BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/58(KB)2023
IN
C.A.(CAA)/170(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	PARAMSUKH PROPERTIES (P) LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Sneha Khaitan, CS] For the Petitioner
Ms. Urvi Sanghvi, CS]

ORDER

1. Ld. Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **10.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)